CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Misc. Application No. 350 of 1994 in

Dated:- 22 AUG 1994

 Sri.N.Gopal R	ao v/s.	Secretary, M/o. Communications, N	.Delhi &	Others
APPLICANTS:		RESPONDENTS:	•	•
 APPLICATION IS	UWDED:	Professional Control (Control Control		-

464 of 1993.

- Dr.M.S.Nagaraja, Advocate, No. 11, Second Floor, First Cross, Sujatha Complex, Gandhinagar, Bangalore-560 009.
- 2. Sri.M.Vasudeva Rao, Adll.C.G.S.C., High Court Bldg, Bangalore-1.

Subject: Forwarding of copies of the Orders passed by the Gentral administrative Tribunal, Bangalore.

Issued on 22/08/94

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JUDICIAL BRANCHES.

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> ADDITIONAL BENCH BANGALORE

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560 038.

Dated:- 15 APR GSA

APPLICATION NUMBER: 464 of 1993.	
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APPLICANTS:

PESPONDENTS:

Sri.N.Gopal Rao v/s. Secretary, M/o.Communications, NDelhi and Others.

- Dr.M.S.Nagaraja, Advocate, No, 11, Second Floor, First Cross, Sujatha Complex, Gandhinagar, Bangalore-560009.
- The General Manager, Bangalore Telecom District, Chamber of Commerce Bldg, K.G.Road, Bangalore-560009.
- 3. Sri.M.Vasudevarao, Addl.Central govt.stng.counsel, High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/ STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above mentioned application(s) on 31st March, 1994.

Issued on

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for DEPUTY REGISTRAR JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH .

APPLICATION NO. 464/1993

THURSDAY, DATED THE THIRTYFIRST DAY OF MARCH, 1994

Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. T.V. Ramanan, Member (A)

Shri N. Gopal Rao S/o. R. Narasimhaiah Divisional Engineer 14/3, Nrupathunga Road Bangalore-560 002

.... Applicant

(Dr. M.S. Nagaraja, Advocate)

Vs.

- Union of India represented by Secretary to Government, Ministry of Communications Sanchar Bhavan, Ashoka Road New Delhi.
- 2. The Director General Department of Telecommunications Sanchar Bhavan, Ashoka Road New Delhi.
- The General Manager Telecommunications Karnataka Circle, Gandhinagar Bangalore-560 009.

... Respondents

(By Shri M.V. Rao, A.C.G.S.C.)

ORDER (Mr. T.V. Ramanan, Member (A))

we have heard the learned counsel for the applicant as well as Shri M.V. Rao, standing counsel for the respondents. Standing Counsel files photocopy of an order of the Government of India, Department of Telecommunication No. 4-24/90-pat dated 10.2.1994 which was forwarded to the Chief General Manager, Karnataka



Telecom Circle, Bangalore, under Department of Telecommunication letter no.4-16/93-PAT dated 25.2.1994. Hearned counsel for the applicant contends that in view of the fact that the department has now issued the letter dated 10.2.1994 regarding removing the anamolies that had arisen in the matter of grant of advance increments for acquiring higher qualifications in Engineering, the applicant's case should get resolved in terms of that letter. He however, submits that he is willing to withdraw this application but made a request to us that we should direct the Department to finalise the case of the applicant in the matter of his receiving all dues in terms of grant of advance increments with effect from 1.5.1990 within a reasonable period of time. Learned Standing counsel does not have any objection to our making an observation as requested for by the learned counsel for the applicant.

as withdrawn. We however, direct the respondent no.3 to take action in the case of the applicant in the light of the instructions contained in the letter no.

4-24/90-pat dated 10.2.1994 within a period of 4 months from today positively as the learned Standing counsel feels that the Department would require that much time to dispose of the case of the applicant. The application is disposed of accordingly. No order as to costs.

SESTION CONTENT OF THE UNAL ADDITIONAL BENCH

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(T.V. RAMANAN)
MEMBER(A)

(P.K. SHYAMSUNDER)
VICE CHAIRMAN